

experts under UNDP programmes etc.

The duration normally varied from a few days to a few months/years under the above programmes.

(c) Selections are made on specific guidelines formulated by an Expert Committee. Under these guidelines the proposals are to be first scrutinised by the Internal Committees at the respective Laboratories/Institutes before recommending to CSIR. The visits under bilateral programmes of CSIR and for collaborative projects are finalised on the recommendations of the High Level Departmental Committee appointed by the Director-General, CSIR. The guidelines laid down are strictly adhered to while making selections for the Scientists' visits abroad.

#### **Separate List of Hindi Experts**

6135. PROF. SHAILENDRANATH SHRIVASTAVA: Will the PRIME MINISTER be pleased to state:

(a) whether there is no mention of Hindi experts in the lists of experts of various subjects prepared by University Grants Commission and Hindi has been mentioned under lists of various languages;

(b) if so, whether University Grants Commission will take necessary action to prepare an independent and separate list for Hindi, and if so, when; and

(c) the steps taken in regard to giving adequate representation in the aforesaid list of Hindi experts of both Hindi and non-Hindi speaking States?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY

OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) to (c). According to the information furnished by the University Grants Commission, it has 16 panels of experts in various subjects. Experts on Hindi are included in panel for Modern India, other Oriental & African Languages and Literature. There is no proposal to constitute a separate expert panel for Hindi.

#### **Financial assistance to Wardha Plan**

6136. SHRI VASANT SATHE: Will the PRIME MINISTER be pleased to state:

(a) whether Government of Maharashtra have furnished a revised proposal of Wardha Plan based on Gandhian philosophy of Antodaya seeking additional financial assistance from the Planning Commission;

(b) if so, the details of the proposal and the action taken by government thereon;

(c) whether special financial assistance has been provided by the Planning Commission for execution of district plans in selected pilot districts in the country and if so the details thereof; and

(d) the steps taken for clearance of Wardha Plan and the quantum of central assistance proposed for the plan?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Yes, Sir. Maharashtra State government had forwarded in April 1984 a draft Wardha Plan involving an outlay of Rs. 183.94 crores including Centre's share of Rs. 13.91 crores. Subsequently, the State Government revised the draft plan to Rs. 178.42 crores including Centre's share of Rs. 13.24 crores. Since the document did not fully reflect the principles and philosophy of Gandhiji, the State Government was advised to reexamine the schemes in greater detail.